GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3308
ANSWERED ON:28.07.2009
PROMOTION OF COMMUNITY POLICING
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the police population ratio is very low in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has any proposal to promote community policing;
- (d) if so, the present status of the aforesaid proposal;
- (e) the steps taken by the Government in this regard; and
- (f) the incentive proposed to be given to States for promoting community policing?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): As per information received from Bureau of Police Research & Development (BPR&D), the actual police per lakh of population in India, as on 1.1.2007, is 117.09. A Statement indicating State-wise Police-Population ratio, as on 1.1.2007, is given at Annexure.
- (c) to (e): The Ministry of Home Affairs set up a Committee of Experts to draft a new Police Act to replace the Police Act, 1861 which submitted the draft model Police Act in October,2006. The draft Model Police Act, inter-alia, contains provision of community participation in policing in Metropolitan cities and in respect of Village Guards,Village Defence Party and Community Liaison Groups in rural areas. The draft Model Police Act has been sent to the State Governments for consideration and appropriate action.
- (f): While no specific scheme is there to give incentives to States, the need and importance of involvement of community in policing has been stressed from time to time during discussions and deliberations with State Governments. Efforts in this direction are proposed to be continued.